

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH & FAMILY WELFARE  
DEPARTMENT OF HEALTH & FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1102  
TO BE ANSWERED ON 03<sup>RD</sup> DECEMBER, 2021**

**VACANCIES OF DOCTORS IN AIIMS**

**1102. SHRIMATI SARMISTHA SETHI:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of vacancies of doctors in AIIMS hospitals in the country, hospital-wise and State-wise details thereof; and

(b) the details of steps taken by the Government to fill up the vacancies of doctors in AIIMS hospitals, particularly in Odisha?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a): In AIIMS Delhi, 389 posts of doctors (Assistant Professor) are vacant. Further, against the sanctioned strength of 1926 posts of Senior Residents (Academic & Non-Academic), 576 posts are lying vacant. In case of Junior Residents (Academic & Non-Academic), 216 posts are lying vacant against the sanctioned strength of 1428.

In regard to new AIIMS under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), the detailed information in respect of doctors is given at Annexure.

(b): Vacancies of doctors in all the AIIMS are advertised by the respective Institutes, inviting applications from eligible candidates. In addition, following steps/ provisions have been taken/ made to fill up the vacant posts in new AIIMS including AIIMS Bhubaneswar: -

- i. Constitution of Standing Selection Committee (SSC) in each new AIIMS to facilitate expeditious filling up of vacancies.
- ii. The upper age limit for direct recruitment against the posts of Professor and Additional Professor has been raised from 50 years to 58 years.
- iii. Filling up of vacant Faculty posts in the new AIIMS by taking serving Faculty from Government Medical Colleges/Institutes on deputation basis has been allowed.

- iv. Contractual engagement of retired Faculty of Government Medical Colleges/Institutes up to 70 years of age has also been allowed. Walk-in-interview for engagement of Faculty on contract basis has also been allowed as a stop gap arrangement.
- v. Overseas Citizen of India (OCI) card holders have been allowed to be appointed on faculty positions.
- vi. Visiting Faculty scheme in new AIIMS has been formulated to allow national and international faculty to work in new AIIMS for teaching and academic purposes.
- vii. Down-grading of the posts of Additional/Associate Professor to the level of Assistant Professor has been allowed for a fixed period by the AIIMS with the approval of their respective Institute Body.
- viii. Temporary diversion has been allowed on loan basis for faculty from one Department to another, which may be filled up on contractual appointment.
- ix. Relaxation of one year for Scheduled Castes and Scheduled Tribes has been allowed as per Rules/ Guidelines issued by DoP&T.
- x. Running advertisement with one-year validity have been allowed to expedite the recruitment of faculty after which fresh running or normal advertisement can be issued again depending upon faculty strength.
- xi. Constitution of a sub-committee of the Governing Body of new AIIMS to consider and approve recommendations of the respective Standing Selection Committee for expediting the process of Faculty selection.

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## ANNEXURE

LOK SABHA UNSTARRED QUESTION NO. 1102 FOR 03.12.2021VACANCY POSITION OF FACULTY, SENIOR RESIDENT, JUNIOR RESIDENT POSTS IN  
NEW AIIMS

S. No.	AIIMS	Faculty Posts			Senior Resident posts			Junior Resident posts		
		Sanctioned	Filled up	Vacant	Sanctioned	Filled up	Vacant	Sanctioned	Filled up	Vacant
1	Bhopal (M.P.)	305	208	97	377	147	230	351	284	67
2	Bhubaneswar (Odisha)	305	192	113	377	208	169	351	268	83
3	Jodhpur (Rajasthan)	305	222	83	377	340	37	351	351	0
4	Patna (Bihar)	305	138	167	377	220	157	351	342	09
5	Raipur (Chattisgarh)	305	158	147	377	115	262	351	308	43
6	Rishikesh (Uttarakhand)	305	209	96	377	275	102	351	343	08
7	Mangalagiri (A. P.)	183	107	76	50	31	19	50	17	33
8	Nagpur (Maharashtra)	183	101	82	50	40	10	50	31	19
9	Kalyani (W.B.)	183	37	146	50	6	44	50	0	50
10	Gorakhpur (U.P.)	183	65	118	50	21	29	50	25	25
11	Bathinda (Punjab)	183	99 (89+10*)	84	50	38 (21+17#)	12	50	15	35
12	Guwahati (Assam)	183	21	162	40	0	40	40	0	40
13	Bilaspur (H.P.)	183	68	115	40	01	39	40	01	39
14	Deoghar (Jharkhand)	183	63	120	40	05	35	40	16	24
15	Bibinagar (Telangana)	183	89	94	50	10	40	50	13	37
16	Madurai (Tamil Nadu)	183	0	183	16	0	16	16	0	16
17	Rajkot (Gujarat)	183	31	152	40	02	38	40	02	38
18	Vijaypur (UT of J&K)	183	02+17**	164	40	0	40	40	0	40
19	Raebareli (U.P.)	183	65	118	16	14	02	16	10	06

\* 10 Faculty have been issued appointment letter and joining process is going on.

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